urgency in the matter. The Committee took serious note of the situation arising out of the telecasting of the programme, which has damaged the image of Parliament and brought this august institution into disrepute.

The Committee noted that one of the Members, shown in the programme, is Dr. Chhattrapal Singh Lodha of the Rajya Sabha. Since the Member has been caught on tape accepting money for asking questions, the Committee unanimously recommends that Dr. Lodha should be suspended from the House, pending the presentation of the final report of the Committee. Meanwhile, the Committee also decided that an opportunity be given to Dr. Lodha to explain his position in the matter within forty-eight hours.

The Committee considered and adopted this Report at its sitting held on 12 December, 2005.

I once again move the motion that the House agrees with the recommendations contained in the Fifth Report of the Committee on Ethics, presented to the Rajya Sabha on 13th December.

MR. CHAIRMAN: The question is:

That this House agrees with the recommendations contained in the Fifth Report of the Committee on Ethics presented to the Rajya Sabha on the 13th December, 2005.

The motion was adopted

REPORTSOFTHEDEPARTIMENT-RELATEDPARLIAMENTARYSTANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI VAYALAR RAVI (Kerala): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development:—

(i) One Hundred Sixty-Eighth Report of the Department-related Parliamentary Standing Committee on Human Resource Development on Action Taken by Government on recommendations/observations contained in Hundred Fifty-Ninth Report on "Demands for Grants (2005-2006) of Ministry of Youth Affairs and Sports."